

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No. 39 of 2011 &**  
**I.A. No. 61 of 2011**

**Dated : 5<sup>th</sup> July, 2011**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**Mula Parwara Electric Co-operative Society Ltd. ... Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory Commission & Ors. ....Respondent(s)**

**Counsel for the Appellant(s): Mr. Ramji Srinivasan, Sr. Advocate with**  
**Mr. Shaunak J. Thakker**  
**Mr. D.J. Kakalia, Mr. Bhavesh P,**  
**Ms. Gunjan Jayakar & Mr. Hasan Murtaza**

**Counsel for Respondent (s): Mr. Buddy A. Ranganadhan &**  
**Mr. Arijit Maitra for R.1**  
**Mr. Vikas Singh Sr. Adv.**  
**Ms. Deepa chawan**  
**Mr. Varun Pathak & Mr. Abhishek Mitra**  
**for R-2/MSEDCL**  
**Mr. S.R. Nargolkar & Ms. Asha Gopalan**  
**for Govt. of Maharashtra/ R.3**

**ORDER**

List the matter for further hearing on **06.07.2011** at 12.30

p.m.

**( V.J. Talwar )**  
**Technical Member**

**(Justice M. Karpaga Vinayagam )**  
**Chairperson**

**Vs/ss**